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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28-11-2018 AT 10-30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : Dharamchand kochar & 1
NAME OF THE RESPONDENT(S) : K.D.P Properties pvt ltd & 1
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	R. CHANDRA MOHAN	PETITIONER	R. Chandra Mohan

ORDER

Counsel for both the parties are present and submitted that the settlement talks are in progress and prayed for time to report the outcome of the same. At their request, time is enlarged. Put up on 21.12.2018.


(S.VIJAYARAGHAVAN)
Member (Technical)


(CH. MOHD SHARIEF TARIQ)
Member (Judicial)

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